Clearance of Schemes for Orissa

6019. SHRI K. PRADHANI : Will the Minister of **Planning** be pleased to state :

(a) the number of schemes in the State of Orissa which have so far not been cleared by the Planning Commission;

(b) the details of the schemes and the amount involved therein; and

(c) when a decision is likely to be taken in regard to these schemes ?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). Except the project regarding construction of a Marine Drive Road, 31 Km. long, between Puri and Konark costing Rs. 1·20 crores, no other projects have been referred to the Planning Commission by the Government of Orissa for clearance. This project has been examined in the Planning Commission and the State Government have been advised to defer the consideration of this project till the Sixth Plan on account of a large number of on-going schemes already in hand with the State Government.

केन्द्रीय लवण सलाहकार बोर्ड

6020. श्री चौधरी मोती भाई आर० : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय लवण सलाहकार बोर्ड के कौन कौन सदस्य हैं और इसका मुख्यालय कहां स्थित है ; और

(ख) गुजरात क्षेत्र के लिये लवण सम्बन्धी क्षेत्रीय सलाहकार बोर्ड के सदस्य कौन हैं और इसका मुख्यालय कहां स्थित है ?

उद्योग मंत्री (श्री जार्ज फर्नान्डिस) : (क) और (ख). नमक सम्बन्धी केन्द्रीय परामर्श मण्डल और क्षेत्रीय परामर्श मण्डल अब नहीं हैं । इन मण्डलों के पुनर्गठन का प्रश्न सरकार के विचाराधीन है । मण्डलों का विशिष्ट कोई प्रधान कार्यालय नहीं है । किन्तु केन्द्रीय नमक मण्डल के लिए नमक आयुक्त, जयपुर द्वारा तथा क्षेत्रीय परामर्श मण्डलों के लिए उप, सहायक नमक आयुक्तों के कार्यालयों द्वारा अपने अपने क्षेत्रों में सचिवालयीय सहायता प्रदान की जाती है ।

Staff Attached to Former Ministers

6021. SHRI A. MURUGESAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of Special Assistants/ PSs/PAs who were attached to the Cabinet Ministers and Ministers of State in the previous Government immediately before recent Lok Sabha poll;

(b) who among them have been (i) taken by the new Ministers in the present Government and with which Minister they are attached and with what designation; (ii) allowed to go on leave, the period of leave granted to each of them and the reasons for granting them leave; (iii) reverted to their respective parent offices; and

(c) the names of those who are on leave or reverted to their parent office but still continue to have telephone and other facilities at Government cost and the reasons for allowing them these benefits ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). Information is being collected and will be placed on the Table of the House .

कोटा में नया इन्फेंटरी डिवीजन

6022. श्री कृष्ण कुमार गोयल : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोटा, राजस्थान में एक नया इन्फेंटरी डिवीजन स्थापित किया जा रहा है और क्या प्रस्तावित इन्फेंटरी डिवीजन बनाने के लिए कोटा के भूतपूर्व नरेश से जो जमीन खरीदी गई है वह शहरी भूमि की अधिकतम सीमा सम्बन्धी अधिनियम के अन्तर्गत आने वाली थी;